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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 63/2015-2020 New Delhi, 29th March, 2022

Subject: Amendment in Import policy of Urad [Beans of the SPP Vigna Mungo (L.) Hepper] (ITC(HS) 0713 31 10) and Tur/Pigeon Peas (Cajanus Cajan) (ITC(HS) 0713 60 00) under ITC (HS) 2022, Schedule – I (Import Policy)

S.O.(E): In exercise of powers conferred by section 3 read with section 5 of the Foreign Trade (Development and Regulation) Act, 1992 (22 of 1992), read with paragraphs 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the import Policy of Urad and Tur as under:

ITC(HS) Code	Item Description	Existing Import Policy		Revised Policy Condition
	Urad [Beans of the SPP Vigna Mungo (L.) Hepper]	-		Import is 'Free' up to 31.03.2023
07136000	Tur/Pigeon Peas (Cajanus Cajan)	Free	Free	Import is 'Free' up to 31.03.2023

Effect of the Notification: The "Free" Import Policy of Urad and Tur shall stand extended up to 31.03.2023.

This issues with the approval of Minister of Commerce & Industry.

(Santosh Kumar Sarangi)

Director General of Foreign Trade &

Ex- officio Addl. Secretary to the Government of India